

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. The Government of Kerala are considering such a proposal.

(b) The proposed Corporation will take over the various commercial projects which are at present controlled by the State Fisheries Department and organize and operate them on commercial lines. The functions of the Corporation will be fishing, processing, marketing including export of fish and fish products, boat building, net making, etc.

(c) The Cooperative Organisations dealing with fisheries and fish products will not be adversely affected.

**दिल्ली में सहकारी समितियों की लेखापरीक्षा**

519. श्री राम सहाय : क्या खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्री यह बताने की कृपा करेंगे कि दिल्ली में ऐसी सहकारी समितियों के लेखाओं की लेखापरीक्षा करने के लिये, जिनकी पिछले तीन वर्ष से अधिक समय से लेखापरीक्षा नहीं हुई है सरकार से की गई अतिरिक्त कर्मचारियों की मांग क्या अब पूरी कर दी गई है और क्या इन समितियों के लेखाओं की लेखापरीक्षा अब पूरी कर ली गई है; यदि नहीं, तो इसके क्या कारण हैं; और यदि लेखापरीक्षा की गई है तो इन समितियों की वित्तीय स्थिति कैसी थी ?

†[AUDIT OF COOPERATIVE SOCIETIES IN DELHI]

\*519. SHRI RAM SAHAI : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state whether the demand made to Government for additional staff for auditing the accounts of the cooperative societies in Delhi, in which no audit had been carried out for more than three years, has since been met and whether the audit of the accounts of these societies has since been completed; if not, the reasons therefor; and if the audit has been carried out, what was the financial condition of the societies?]

खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्रालय में उपमंत्री (श्री एस० डी० मिश्र) : जी हाँ। दिल्ली प्रशासन के लिए अतिरिक्त लेखा-परीक्षा कर्मचारी मंजूर किए गए थे। जिन 14 समितियों की लेखापरीक्षा शेष रहती थी उनमें से 9 की लेखापरीक्षा कर दी गई है, 3 का पूरा रिकार्ड न मिलने के कारण लेखापरीक्षा नहीं की जा सकी और दो का रजिस्ट्रेशन रद्द कर दिया गया है।

जिन 9 समितियों की लेखापरीक्षा की गई उनमें से 8 की वित्तीय स्थिति काफी संतोषजनक पाई गई है। एक समिति ने लगातार नुकसान उठाया है, अतः उसके बारे में परिसमापन की कार्यवाही की जा रही है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA) : Yes, Sir. Additional audit staff was sanctioned to the Delhi Administration. Of the 14 societies whose audit was in arrears, 9 have been audited, 3 could not be attended to due to non-availability of complete records and the registration of 2 has been cancelled.]

Of the 9 societies audited the financial condition of 8 has been found to be fairly satisfactory. One society owing to continuous losses has been taken up for liquidation.]

**RISE IN PRICE OF EDIBLE OILS**

396. SHRI T. V. ANANDAN : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state :

(a) whether measures enunciated in his Statement laid on the Table of the Rajya Sabha on the 11th December, 1965 regarding edible oils have intensively been enforced;

(b) if so, what are the reasons for failure to arrest the rise in price of edible oils which has during this year risen by 50 per cent; and

†[ ] English translation.